

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-2385/ND/2019

IN THE MATTER OF:

M/s Bharat IT Services Ltd.

...Applicant

Vs.

M/s MPS Telecom Retail Pvt Ltd.

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.09.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mukul Bawa

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and prays for one week's time to seek instructions from the petitioner whether to proceed in the matter or not. Accordingly, put up on 23.10.2019.

/

—Sd—

(SUMITA PURKAYASTHA)
MEMBER (T)

—Sd—

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)